## Rehabilitation work at NTPC, Kaniha

4939. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

- (a) whether NTPC, Kaniha has completely failed to fulfil its commitment to give compensation and employment to the land losers, as a result of which agitation is continuing;
- (b) the amount NTPC has spent in Talcher for local area development during the last three years; and
- (c) whether NTPC is going to establish a Medical College in Sundargarh district in Odisha and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Compensation for land and other assets have been paid to all the displaced/homestead oustees at the rate finalized by the State Government of Odisha, as per the approved R and R Plan by Government of Odisha in 1991.

Under Rehabilitation Benefits and as per revised Substantially Affected Persons (SAP) list, out of 650 job optees 437 SAPs were provided employment.

For the balance 213 SAPs, in the meeting on 14.10.2009 chaired by Commissioner cum Secretary (Energy), GoO, it was decided to provide jobs to technically qualified job optees (75 to be considered immediately and 30 others who were matriculates and above, subsequent to attaining the desired technical qualification within two years). For the balance 108 SAPs who were below matriculate and did not have the requisite qualification it was decided to provide cash package known as "NALCO package" which varies from Rs. 2.5 lakh to Rs. 15 lakh depending upon the quantum of land lost. The present status on the same is given in Statement (*See* below).

Even though there has been no agitation by the land losers, some non-qualified SAPs are demanding employment from time to time.

In the case of new land acquisition for MGR-II (3.5 Km), compensation along with *ex-gratia*, as decided by the Government of Odisha has been paid to all the land losers by GoO. Under rehabilitation benefits, as decided by GoO, cash package as per 'NALCO' package has been deposited with District Administration for 80 SAPs. GoO has already disbursed cash package to more than 50% of these SAPs and further disbursement is under progress.

(b) Amount spent by NTPC in Talcher area for Community development and welfare expenses (local area development) during last three years are as under:

Sl.No. Financial year		Amount Spen	Total (Rs. Lakh)	
		Talcher Kaniha	Talcher Thermal	
1	2009-10	45.25	53.41	98.66
2	2010-11	259.15	142.34	401.49
3	2011-12	416.09	454.55	870.64
	Total	720.49	650.30	1370.79

(c) As requested by Government of Odisha, NTPC has in principle agreed to set up a Medical Collage and Hospital at Sundargarh. The State Government will provide land for the same and will also run the Medical College and Hospital. The State Government is expected to make available land for NTPC upcoming projects quickly.

Status of compensation and employment to the land losers

Sl.	Decision .	SAPs (Nos.)	Status
1.	Consideration of Job to SAPs having technical qualification subject to fulfilling recruitment norms.	75	Appointment letters issued to 75 SAPs and they have joined.
2.	Consideration of job opportunities in future at other NTPC projects for those having qualification matriculation and above subject to completion of ITI/typing with stenography etc. as applicable within a fixed time frame.		To be considered for employment on acquiring technical qualifications as per decision of Govt of Odisha dated 14.10.2009.
3.	Payment of alternate cash package in line with NALCO R and R package to balance SAPs, which varies from minimum Rs.2.5 lakhs to maximum of Rs. 15.0 lakhs as per the quantum of land lost	114*	Money deposited with district administration for further disbursement to SAPs.
	Total	213	

\* Actual number of matriculate and above SAPs were found 24 instead of earlier estimate of 30; balance 6 SAPs are eligible for alternate cash package as per the decision by Government of Odisha on 14.10.2009.

[21 MAY 2012]

## NTPC's power project at Sundergarh

4940. SHRI DILIP KUMAR TIRKEY: Will the Minister of POWER be pleased to state:

- (a) the present status of NTPC's proposed Darlipali Super Thermal Power Station in Sundergarh;
- (b) whether Government has adequate compensation, rehabilitation and environmental damage mitigation plan for the area;
  - if so, the details thereof and the amount spent thereon, as on date;
  - the present number of manpower engaged in the project;
- the number of people from Sundergarh district in Odisha hired by the company; and
- the recruitment policy for the affected people and the criteria adopted for the son-of-the-soil of the proposed project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Major clearance/approvals for Darlipalli Super Thermal Power Project, Stage-I (2x800 MW) are available. Government of Odisha agreed to hand over the land expeditiously for the Darlipalli project of NTPC and also agreed to expedite the required clearances and processing of forest clearance for the plant as well as coal blocks so that NTPC could develop the mine along with the project. Main plant is under tendering.

- (b) The land compensation as decided by the Government of Odisha will be paid. The Rehabilitation and Resettlement (R and R) benefits shall be implemented as per Odisha Government R and R Policy, 2006. Environment mitigation plan as per the norms of Odisha Pollution Control Board shall be implemented.
- (c) Rs. 244.08 crores has been deposited as an interim payment in Government of Odisha account towards land compensation. Land acquisition is under process.

A comprehensive R and R Plan would be chalked out in consultation with the stake holders and the district administration. Meanwhile, Initial Community Development (ICD) activities have been undertaken and an amount of